

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1406
ANSWERED ON:03.03.2006
STAGNATION IN CBEC
Adhalrao Patil Shri Shivaji

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government are aware about the acute stagnation in the cadres of inspectors & Superintendents of Central Excise in Maharashtra due to irrational and unscientific methods adopted during re-structuring exercise in Central Board of Excise & Customs;
- (b) if so, whether any steps have been taken by the Government to remove the stagnation;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor;
- (e) whether any representation has also been received by the Government in this matter; and
- (f) if so, the details thereof and the reaction of the Government thereto?

Answer

Minister of State in the ministry of Finance (Shri s.s.Palanimanickam)

(a) to (d) The last cadre restructuring was done in the year 2001 with the approval of the cabinet, after taking into account all the related aspects including functional requirements of the department and revenue collection. Consequent upon the cadre-restructuring, the sanctioned strength of Superintendents of Central Excise in Maharashtra Central Excise has been increased from 1043 to 1455. This increase helps in better promotion prospects from Inspector to Superintendent, Central Excise. So far as promotion of Superintendents to Assistant Commissioner is concerned, these promotions are done on all India seniority list and the prospects of promotion in Maharashtra are the same as in any other state of the country.

(e) to (f) Yes, Sir. This Ministry has received three references from Hon'ble Members of Parliament (Shri Shivaji Adhalrao Patil, Shri Laxman Rao Jadhav (Patil) and Shri Anant G Geete) on this and related issues. This department has already conveyed its response in replies furnished to the three Hon'ble MPs.